

Ambedkar University, Delhi

[English]

946. SHRI PRABHU DAYAL KATHERIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Universities proposed to be opened in various States during the year 1994-95;
- (b) whether the Ambedkar University, in North Delhi has started its functioning;
- (c) if not, the reasons for the delay; and
- (d) the time by which this University is likely to start functioning?

THE DEPUTY MINISTER IN THE MINISTER OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATION DEPARTMENT OF CULTURE (KUMARI SELJA)

(a) Necessary legislation has been enacted by the Parliament in August, 1994 for setting up Babasaheb Bhimrao Ambedkar University at Lucknow. At present, there is no decision to set up any other Central University during the year 1994-95.

(b) No university by the name 'Ambedkar University' has been established by the Government in Delhi.

(c) and (d). Do not arise.

Denotification of Bhitarkanika and Konark Balukhand Sanctuaries

947. KUMARI SUSHILA TIRIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Bhitarkanika and Konark Balukhand sanctuaries are being de-notified; and
- (b) if so, the reasons therefor?

The MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) According to the information received from the State Government, there is no move to denotify the Bhitarkanika and Konark-Balukhand Sanctuaries in the ensuing State Assembly Session; and

(b) Does not arise.

Foodgrains at Subsidised Rates

948. SHRI LOKANATH CHOUDHURY:
SHRI SHIVRAJ SINGH CHAUHAN:
SHRI N.J. RATHVA:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the various State Governments have requested the Union Government to supply foodgrains for poor people at the subsidised rates;
- (b) if so, the details thereof, State-wise;
- (c) the time from which these proposals are lying pending with the Government; and
- (d) the reaction of the Government there to?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) to (d) In order to ensure that benefits of Public Distribution System reach the economically disadvantaged people of the society, Revamped Public Distribution system (RPDS) was launched in 27 States/UTs in consultation with States/UTs in blocks covered under various area specific programmes like Integrated Tribal Development Programme (ITDP), Desert Development Programme (DDP), Drought Prone Areas Programme (DPAP) and Designated Hill Areas (DHA), State Governments/UTs Administrations are already being issued foodgrains at specially subsidised rates in these areas which are Rs. 50/- per qtl. less than the Central Issue Prices of Foodgrains issued to normal PDS areas. As of now, no request for the supply of foodgrains to States/UTs is pending with the Central Government.

Coconut Oil

949. SHRI P.C. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether imports of fatty acids has resulted in decrease in the use of coconut oil for commercial use; and
- (b) if so, the steps envisaged by the Government to save the situation?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) The information is being collected and will be placed on the table of the House.

Deemed University

950. DR. SUDHIR RAY:

SHRI V. SOBHANADREESWARA RAO VADDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the names of the institutions which have applied for granting them the deemed university status;
- (b) the names of the institutions which have the status of deemed university and the names of those institutions which have acquired such status in 1992, 1993 and so far in 1994;
- (c) the details of such cases lying pending with the Government; and
- (d) the action taken by the Government and the time by which the above request is likely to be acceded to?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Statement-I showing the names of the institutions which have applied for deemed university status from 1992 onwards as on 30th November, 1994 is attached.

(b) Statement-II indicating the names of 36 institutions which have been granted the status of deemed university is attached.